(ch) whether there is any delay in constructing the Fertilizer Plants under construction;

- (d) if so, reasons thereof; and
- (e) the action taken upto date to remedy the situation?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI): (a) A statement is laid on the Table of the House. [Placed in Library. See No. LT-10240/76.]

- (b) A statement is laid on the Table of the House, [Placed in Library. See No. LT-10240/76.]
- (c) to (e). Completion of some of the fertilizer projects under implementation has been delayed, mainly due to the following factors:—
 - (a) Delay in supply of equipment both indigenous and imported.
 - (b) Delay on the part of construction contractors
 - (c) Defects in fabrication of some gophisticated equipments being indigenised for the first time.
 - (d) Non-availability of construction and structural items in time.
 - (e) Failure of critical items of equipment including imported equipment.

The progress of implementation of projects is closely monitored and on a continuous basis with a view to identifying factors leading to delay and taking corrective measures. Procedures for the clearance of list of equipments for imports, release of foreign suchange etc. have also been streamlined so as to cut down delays.

Death of a Guard due to accident near Bilaspur

1259. SHRI HARI SINGH: Will the Minister of RAILWAYS be pleased to state:

- (a) whether a guard of a goods train died when the train dashed against uncoupled wagons on 1st January. 1976 nine kilometres from Bilaspur (M.P.) on Bilaspur-Sahadol Section of the South-Eastern Railway; and
- (b) what compensation or facilities have been given to the family of the deceased guard?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH); (a) Yes.

(b) A sum of Rs. 500 has been paid to the dependants of the deceased employee. The question of payment of necessary compensation under the Workmen's Compensation Act is under examination.

Drilling in Eastern and North Eastern States

1260. SHRI SAKTI KUMAR SAR-KAR: Will the Minister of PETRO-LEUM be pleased to state:

- (a) the names of places where drilling was undertaken during the last three years on the basis of survey made earlier in the Eastern and North Eastern States; and
- (b) an outline of the prospect of each structure?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM (SHRI ZIAUR RAHMAN ANSARI): (a) and (b). The Oil and Natural Gas Commission did drilling at Rudrasagar, Lakwa, Galeki, Borholla, Amguri, Dergaon, Charali, Mariani and Jorhat in Assam; at Gopinath Killa (Garo Hills); at Baramura in Tripura and at Bakultala in West Bengal. From Rudrasagar, Lakwa and Galeki the

ONGC is presently producing oil at the rate of about \$200 tonnes per day. Oil has been discovered at Borholla, Amguri and Chareli and gas has been discovered at Baramura. The Deragaon structure is yet to be conclusively tested. The well drilled at Mariani has proved to be dry. Drilling/production testing operations at, Jorhat, Gopinath Killa and Bakultala are yet to be completed, after which only results would be known.

The Oil India Limited (OIL) did drilling at Nahorkatiya Main, Moran, Santi, Jaipur, Langkasi, Kathalguri, Jorajan, Tengakhat, Namchik, Zeeloni in Assam and Ningru in Arunachal Pradesh, The O.I.L. presently is producing oil at the rate of about 3.08 million tonnes per annum from its Nahorkatiya and Moran etc. fields. The drilling/production testing operations completed have further given evidence of hydrocarbons prospects in the Eccene formations in Tengakhat area and of the presence of hydrocarbons at shallow depths in Ningru area.

Oil Field of Digboi Refinery

1261. SHRI R. S. PANDEY: Will the Minister of PETROLEUM be pleased to state:

- (a) whether the life of the oil field of the Digboi refinery is nearing to an end; and
- (b) if so, the steps proposed to revitalize the field?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM (SHRI ZIAUR RAHMAN ANSARI): (a) and (b). Digboi Oil field has been producing crude oil and natural gas for over 85 years. Although the production of the oil field is steadily declining, it would continue to produce petroleum for quite some years. Steps are being taken to augment secondary recovery and production attimulation techniques.

Treatment of Broth in Service of Miss. 1974 Strike in Lores Day

1262, SHRI CHANDRA SHEKHAR SINGH: Will the Minister of RAIL-WAYS be pleased to state;

- (a) whether in connection with Mey.

 1974 Railway strike some Railway employees were removed/dismissed from service and on reinstatement their period of absence from duty treated as suspension and they were given suspension allowance;
- (b) whether in the case of those who were not removed from service but their break in service has been condoned the period in question has been treated as dies non; and
- (c) whether any decision has been taken to treat the absence of such (May 1974 strikers) as leave due?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH); (a) Yes.

- (b) Yes.
- (c) No.

Magistrates and Judges of Delhi Courts compulsorily retired, suspended or removed during Emergency

1263. SHRI CHANDRA SHEKHAR SINGH; Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

- (a) whether some Magistrates and Judges of various Courts of Delhi have been compulsorily retired, suspended or removed during emergency for not performing their duties properly and/or for various charges, like accepting bribe and corruption; and
 - (b) if so, the facts thereof?

THE MINISTER OF LAW, JUS-TICE AND COMPANY AFFAIRS (SHRI H. R. GOKHALE): (2) No., Sir

(b) Does not srise.